

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/2016
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
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M. SOUNDERRATAN

for N.R.R. ARUN NATHARATAN

Counsel for Petitioners 1 to 15

[Signature]

ORDER

Counsel for Petitioner present and submitted that settlement talks are in progress between the parties and prays^{ed} for time. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M. tv

[Signature]

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)